

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)-288(PB/2017)

IN THE MATTER OF:

Go Investment & Trading Pvt. Ltd.

... **APPLICANT / PETITIONER**

SECTION:

Under Section 230(1) of the Companies Act

Order delivered on 15.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Mr. Arun Kathpalia, Sr. Adv.
Mr. Venkat Poonia, Mr. Durgesh Khanapurkar,
Ms. Debashree Dey, Advs.

For the RESPONDENT

:-

ORDER

On account of paucity of time, hearing is deferred to
26th February, 2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

15.02.2018
V.Sethi